

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB NO. (IB)-292(ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017**

**NAME OF THE COMPANY:** M/s. Ang Industries Ltd.

**SECTION OF THE COMPANIES ACT:** 10,13 & 14 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Ishaan Madaan, Advocate for Applicant/ RP

**ORDER**

It is submitted that pursuant to the decision taken at the meeting of the COC, the IRP has been confirmed as the RP.

IRP has filed a separate report with respect to the Constituent Committee of Creditors, the action taken so far has been placed on record.

Accordingly, the appointment of the RP is also being duly confirmed by this Bench. He is directed to take necessary steps in accordance with the statute and file his report.

Be listed after 180 days i.e. 27.02.2018.

— Sd —

**(Ina Malhotra)**  
**(Member (J))**